

**SUB: ORCHID FARMERS**

**Starred LAQ No. 003A tabled by Shri. Altone D'Costa, M.L.A. Quepem**  
**Constituency, to be answered on 08-08-2025**

**QUESTION**

Will the Minister for Agriculture  
be pleased to state:

**ANSWER**

Shri Ravi Naik, Hon'ble Minister for  
Agriculture

- |  |   |
|--|---|
| a) Whether it is a fact that orchid farmers in the State do not receive any specific support or assistance from the Government;  | a) No Sir. The Agriculture Department has provided support to orchid farmers for infrastructure such as construction of Polyhouse. 50% support under Mission for Integrated Development of Horticulture (MIDH) -National Horticulture Mission and 50% support under State Sector Scheme "Assistance for Protected Cultivation for growing flowers and vegetables" and 50% support for planting material under Mission for Integrated Development of Horticulture-National Horticulture Mission. |
| b) if so, the reasons therefor and whether the Government has any plans to introduce schemes or incentives specifically for orchid farmers;                            | b) The State Government is implementing the State Sector Scheme "Assistance for Revitalization of Polyhouses under Protected Cultivation." Further, a proposal for a new scheme specifically to support polyhouse cultivation of orchids and anthuriums is under consideration.   |
| c) The total number of farmers engaged in orchid cultivation across Goa with district-wise or taluka-wise details with their names, addresses and contact numbers; and | c) The District-wise/Taluka-wise total number of farmers engaged in Orchid cultivation across Goa along with names, addresses and contact numbers are given Annexure.   |

- d) Whether any existing agricultural schemes are applicable to orchid farmers; if so, the details of such schemes along with the number of orchid farmers that have availed benefits under such schemes?
- d) Yes. The existing agricultural schemes applicable to orchid growers/farmers are as follows:
1. Assistance for Setting up of Structure – Naturally Ventilated System:  
Tubular/Rectangular Structure:
    - \* Rs.1200/sq.m (up to 500 sq.m)
    - \* Rs.1050/sq.m (500 to 1008 sq.m)
    - \* Rs.1000/sq.m (above 1008 to 2500 sq.m)50% assistance is provided, with a maximum area limit of 2500 sq.m per beneficiary.
  2. Assistance for Planting Material:  
50% assistance of Rs.700/sq.m is provided, limited to a maximum of 2500 sq.m per beneficiary.